

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/259/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : AMARAVATHI SRI VENKATESH PAPER MILLS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. Sathyanarayana for Respondent
(A. G. Sathyanarayana & Associates)
2. S. V. Supraj for Petitioner
for Rahul Balaji

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that part payment has been made in relation to the outstanding debt as claimed by the Petitioner and prayed for time for making payment of the remaining amount. At request, time is enlarged. Put up on **02.11.2017 at 10.30 A.M.**

—sd—
MEMBER (TECHNICAL)
ghk

—sd—
MEMBER (JUDICIAL)